

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1483.
TO BE ANSWERED ON FRIDAY, THE 31ST JULY, 2026.**

GI TAGGING OF INDIGENOUS PRODUCTS FROM KARNATAKA

1483. DR. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government is facilitating GI tagging of indigenous products from Karnataka, if so, the details thereof;
- (b) whether Tiptur Coconut, Sanikatta Salt and Kunbi Kudli from Karnataka have been identified for GI registration, if so, the details thereof; and
- (c) the measures being taken to accelerate GI registration and enhance market access for GI-tagged products from Karnataka?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) & (c):** The Government has undertaken several measures to facilitate and expedite Geographical Indication (GI) registration and to enhance market access across the country, including for indigenous products from Karnataka. These promotional initiatives and schemes are implemented uniformly nationwide, ensuring that GI producers in Karnataka enjoy equal benefits alongside producers from other States and Union Territories. Details of these measures are provided in **Annexure 'A'**.
- (b):** Applications for Tiptur Coconut and Sanikatta Salt have been received by the Geographical Indication (GI) Registry under the Department. No application for Kunbi Kudli has been received so far by the Department. However, an application for Kunbi Mudli has been received in the Department. Details of these applications are enclosed as **Annexure B**.

ANNEXURE- A

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1483 DUE FOR ANSWER ON 31.07.2026.

The initiatives implemented on a pan-India basis and available uniformly to all States and Union Territories are as under.

1. The major measures undertaken are as follows:-

- i. **Facilitation of GI Registration:** The GI Registry provides continuous handholding support to applicant associations and authorised bodies throughout the GI registration process, including assistance in addressing deficiencies in applications and ensuring compliance with the provisions of the Geographical Indications of Goods (Registration and Protection) Act, 1999 and the Rules framed thereunder. Further, vide notification dated 03.11.2025, the fee payable for filing GI applications and related proceedings has been reduced by 80 per cent, making GI protection more affordable for artisans, farmers, producer organisations and traditional communities.
- ii. **Support under the MSME Innovative Scheme:** Under the Intellectual Property Rights (IPR) component of the MSME Innovative Scheme, the Ministry of Micro, Small and Medium Enterprises provides consultancy services, Intellectual Property facilitation and awareness programmes relating to Intellectual Property Rights, including Geographical Indications. The Scheme provides reimbursement of 100 per cent of the actual expenditure incurred for registration of a GI, subject to a maximum ceiling of ₹2 lakh per registered GI, including expenses towards professional fees, Government fees, preparation of applications, prosecution, hearings, GI logo design, laboratory testing and other incidental expenses. The applicants are also provided end-to-end support through Intellectual Property Facilitation Centres (IPFCs). Further, the Ministry has organised 25 GI Mahotsavs across different States to provide market access to authorised GI users, sanctioned 164 programmes under the One District One GI (OD-OGI) initiative, and facilitated participation of GI producers in international exhibitions to enhance exports and global visibility of GI products.
- iii. **Market Access and Promotion by DPIIT:** DPIIT has undertaken several initiatives for enhancing the visibility and marketability of GI products, including organisation of India GI Fair, GI Mahotsav, GI Pavilions at national and international exhibitions, participation in AAHAR, India International Trade Fair, World Food India, Tribal Business Conclave and international trade fairs such as Autumn Fair (United Kingdom) and Bazaar Berlin (Germany). Promotional activities have also been undertaken through documentaries, television campaigns, National Geographic, History TV18, MasterChef India, social media campaigns, airport and Delhi Metro branding, GI Samagam, GI Catalyst Summit and promotion of GI products during the India AI Impact Summit 2026. These initiatives are intended to improve awareness, branding, market access and export potential of GI-tagged products.
- iv. **Support from other Ministries:** The Office of the Development Commissioner (Handicrafts), Ministry of Textiles, provides financial assistance of up to ₹1.50 lakh towards enforcement of registered GIs and reimbursement of legal expenses incurred for protection of GI rights, as approved by the competent authority.

2. The various promotional initiatives and schemes are implemented uniformly across the country, and GI producers from Karnataka are eligible to avail themselves of the benefits provided under these schemes and promotional programmes on an equal basis with producers from other States and Union Territories. The details are as follows:-

Year	Initiative	Details
2022-23	India GI Fair (26th–28th Aug, 2022)	Three-day event organised at India Expo Centre & Mart, Greater Noida for promotion and marketing of GI products.
	GI Mahotsav (16th–21st Oct, 2022)	Week-long event organised at Trade Facilitation Centre, Varanasi, including knowledge sessions for GI stakeholders.
	Exclusive GI Pavilion (IITF 2022)	Dedicated GI Pavilion established at India International Trade Fair, Pragati Maidan.
	Promotional Videos	Promotional films on Indian GI products prepared and telecast through History TV18 network.
	Social Media Campaign	"Gift a GI", "Spot the GI" and other awareness campaigns undertaken to promote GI products.
	GI Pavilion At AAHAR 2023	Dedicated GI Pavilion showcasing 55 GI products at AAHAR 2023 with participation of artisans and entrepreneurs.
2023-24	Engagement with States & UTs	Capacity building, awareness generation and handholding support for GI producers by States and UTs.
	EPCH GI Fair 2023	GI India
	Radio Mirchi Campaign	Fifteen-day nationwide promotion of GI products through FM radio.
	UP International Trade Show	Promotion and display of GI products at the UP International Trade Show.
	GI Mahotsav, Srinagar	Week-long promotional event organised in Srinagar.
	GI Startup Grand Challenge	Startup India initiative to identify strengthening the GI ecosystem.
	India Today Campaign	Publication of GI-related articles for wider outreach and awareness.
	National Geographic Campaign	Production and telecast of documentary films on GI-tagged products in India and SAARC countries.
	International Hackathon	International Conference and Hackathon on Geographical Indications and Traditional Knowledge organised by WBNUJS.
2024-25	GI Catalyst Summit	National summit on strengthening India's GI ecosystem through convergence and collaboration.
	Promotion through Airlines	Articles on GI products published in in-flight magazines of major airlines.
	Outlook "Weds in India" Campaign	Documentary-based promotion of GI products through digital and print platforms.
	Autumn Fair International, Birmingham	Indian GI Pavilion with participation and live demonstrations by GI producers.
	Bazaar Berlin 2024	Exhibition and promotion of Indian GI products in Germany.

	National Geographic (Season-II)	Documentary showcasing success stories of GI products and entrepreneurs.
	Master Chef India Season-9	Integration of GI products into the television programme for wider public outreach.
	Delhi Metro Campaign	Promotion of GI products through display boards inside Metro coaches.
	Airport Promotion	Promotion of GI products through digital displays and advertisements at major airports.
	GI Stores at Delhi Airport	Dedicated retail outlets for GI products established in association with Central Cottage Industries Corporation Ltd.
	GI Samagam	National platform bringing together policymakers, producers, artisans and other stakeholders of the GI ecosystem.
2025-26	Delhi Metro Campaign	Promotion through train wrapping, digital display boards and interior advertisements.
	Airport Promotion	Promotion through digital screens, display boards and conveyor belts at major airports.
	Promotion in Events	Promotion of GI products at World Food India 2025 and Tribal Business Conclave 2025.
	Social Media Campaign	Promotion of GI products through short and long-format videos disseminated across social media platforms, in collaboration with social media influencers, to enhance the visibility and outreach of GI products at all levels.
	India AI Impact Summit 2026	Promotion of "Bharat GI Coffees" through experiential marketing, tasting sessions and digital outreach.

ANNEXURE- B

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1483 DUE FOR ANSWER ON 31.07.2026.

Details of GI Applications

TIPTUR COCONUT : An application for registration of Tiptur Coconut and Coconut products has been filed by M/s Tiptur Farmer Producer Company Ltd (TFPC), and Agricultural Produce market Committee (APMC) Tiptur on 10th September, 2024. The said application was examined by the Expert Committee on 19 March 2026 at Chennai and based on the recommendations of the Committee, an Examination Report was issued to the applicants on 30th March 2026, requiring compliance within two months from the date of receipt of the report. The Office is awaiting the applicant's compliance with the Examination Report and on receipt of the same; the application will be processed as per the Geographical Indications of Goods (Registration and Protection) Act, 1999 and Rules framed thereunder.

SANIKATTA SALT: - An application for registration of Sanikatta Salt has been filed by the Nagarbail Salt Owners Cooperative Society Limited, Sanikatta on 24th December, 2025. A Preliminary Examination Report was issued to the applicants on 13.1.2026 calling upon the applicant to comply with the deficiencies contained in the application within one month from receipt of the Report. The office has received a reply to the Preliminary Examination report on 12th May, 2026. A pre-hearing has been scheduled for 6th August, 2026, prior to the evaluation of the application by the Expert committee.

KUNBI KUDLI: There is no application received in the name of Kunbi Kudli. However, an application for the registration of the Geographical Indication (GI) for Kunbi Mudli has been filed by Kali Farmers Producer Company Limited on 12th March 2026. A Formality Check Report was issued on 30th March 2026 to the Applicants. The Office is awaiting the applicant's compliance to the Formality Check Report, and on receipt of the same; the application will be processed as per the Geographical Indications of Goods (Registration and Protection) Act, 1999 and Rules framed thereunder.
